GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†124 ANSWERED ON 30.11.2015

DEVELOPMENT OF TOURIST INFRASTRUCTURE FOR FOREIGN TOURISTS

†124. SHRI CHANDRAKANT KHAIRE:

SHRIMATI SAKUNTALA LAGURI: SHRIMATI KAMLA DEVI PAATLE: SHRI RABINDRA KUMAR JENA:

Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that in view of the lack of information and appropriate infrastructure along with the non-effective policies of the Government, foreign tourists are moving towards South-East Asian countries;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has sanctioned any funds for the development of tourism infrastructure at tourist spots during the last three years to attract more tourists to the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) and (b): The Foreign Tourist Arrivals to India has steadily increased during the last 5 years from 2010 to 2014 as detailed below:

Parameter	2010	2011	2012	2013	2014
Foreign Tourist Arrivals	5.78	6.31	6.58	6.97	7.68
(FTAs) to India (million)	(11.8%)	(9.2%)	(4.3%)	(5.9%)	(10.2%)

The growth rate of Foreign Tourist Arrivals worldwide in 2014 vis-a-vis 2013 was 4.23% while India registered a growth rate of 10.2% during the same period.

As per the World Economic Forum (Davos) Report, 2015 on Travel and Tourism Competitiveness Index, India has moved 13 positions ahead from 65th to 52nd rank.

(c) and (d): Yes, Madam. The list of number of projects and amount sanctioned under various schemes of the Ministry of Tourism during the last three years is given at Annexure.

STATEMENT IN REPLY TO PARTS (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO.†124 ANSWERED ON 30.11.2015 REGARDING DEVELOPMENT OF TOURIST INFRASTRUCTURE FOR FOREIGN TOURISTS.

Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.

2012-2013 (Rs. in lakh)

2012-20	(KS. In lakn)		
SI. No.	Name of the State	No. of	Amt.
		Projects	Sanctioned
1.	Andhra Pradesh	4	6278.73
2.	Arunachal Pradesh	16	6612.50
3.	Bihar	1	500.00
4.	Delhi	2	2461.91
5.	Goa	2	50.00
6.	Gujarat	1	486.75
7.	Himachal Pradesh	11	3029.88
8.	Jammu and Kashmir	25	11260.00
9.	Jharkhand	2	4885.71
10.	Kerala	6	7826.53
11.	Maharashtra	5	7914.79
12.	Manipur	7	3595.62
13.	Meghalaya	1	17.94
14.	Mizoram	3	49.15
15.	Madhya Pradesh	20	20989.75
16.	Nagaland	11	4556.66
17.	Odisha	2	61.30
18.	Punjab	2	50.00
19.	Sikkim	13	7020.18
20.	Tamil Nadu	2	2041.97
21.	Telangana	5	4191.34
22.	Uttar Pradesh	12	3486.15
23.	Uttarakhand	2	1297.47
24.	West Bengal	3	4694.46
	Total	158	103358.79

2013-2014 (Rs. in lakh)

SI.	Name of the State	No. of	Amt.
No.		Projects	Sanctioned
1.	Andhra Pradesh	14	4532.02
	Combined Projects for Andhra		
	Pradesh & Telangana	1	4588.80
2.	Arunachal Pradesh	11	7473.64
3.	Bihar	14	11109.85
4.	Delhi	2	5768.98
5.	Haryana	8	1487.25
6.	Himachal Pradesh	1	3371.52
7.	Jammu and Kashmir	15	7618.54
8.	Jharkhand	1	500.00
9.	Kerala	10	4065.63
10.	Karnataka	8	3228.71
11.	Maharashtra	6	6795.18
12.	Manipur	8	7234.84
13.	Meghalaya	3	46.90
14.	Mizoram	10	4711.16
15.	Madhya Pradesh	9	10021.29
16.	Nagaland	11	5222.01
17.	Odisha	12	6543.08
18.	Puducherry	1	4848.16
19.	Punjab	2	1038.86
20.	Rajasthan	10	5174.71
21.	Sikkim	14	10485.00
22.	Telangana	8	3370.07
23.	Uttar Pradesh	26	13071.32
24.	Uttarakhand	29	21772.67
	Total	234	154080.19

2014-15 (Rs. in lakh)

SI.	Name of the State	No. of	Amount
No.		Projects	Sanctioned
1.	Andhra Pradesh	11	9515.53
2.	Arunachal Pradesh	8	8455.35
3.	Assam	3	3568.11
4.	Bihar	3	4220.47
5.	Chhattisgarh	5	990.13
6.	Daman & Diu	1	775.54

7.	Goa	1	879.04
8.	Haryana	3	121.66
9.	Jammu and Kashmir	2	732.50
10.	Karnataka	1	5000.00
11.	Manipur	7	14752.51
12.	Mizoram	3	4879.69
13.	Madhya Pradesh	5	3690.54
14.	Nagaland	10	5980.20
15.	Odisha	3	6488.34
16.	Punjab	3	4831.98
17.	Rajasthan	2	149.93
18.	Sikkim	8	5200.00
19.	Telangana	4	504.36
20.	Uttar Pradesh	4	3368.05
21.	Uttarakhand	1	391.69
	GRAND TOTAL	88	84495.62

The list of projects sanctioned under Swadesh Darshan during 2014-15 and 2015-16 (till 24.11.2015)

(Rs. in Crore)

SI. No	Name of the Circuit	State	Name of Project	Year	Amount Sanctioned
1	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	2014- 15	69.83
2.	North- East India Circuit	Arunachal Pradesh	Bhalukpong- Bomdila-Tawang in Arunachal Pradesh	2014- 15	50.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	2014- 15	33.17
4	North- East	Manipur	Development of Tourist Circuit in	2015- 16	89.66

	India		Maninum Immbal		
			Manipur: Imphal-		
	Circuit		Moirang-		
			Khongjom-Moreh		
5	North-	Sikkim	Development of		98.05
	East		Tourist Circuit	16	
	India		linking -		
	Circuit		Rangpo (entry)		
			- Rorathang -		
			Aritar -		
			Phadamchen -		
			Nathang -		
			Sherathang -		
			Tsongmo -		
			Gangtok -		
			Phodong -		
			Mangan -		
			Lachung -		
			Yumthang -		
			Lachen - Thangu		
			- Gurudongmer -		
			Mangan -		
			Gangtok - Tumin		
			Lingee - Singtam		
			(exit) in Sikkim		
6	Eco	Uttarakhand	-	2015-	80.37
	Circuit		Development of	16	
			Eco-Tourism,		
			Adventure		
			Sports,		
			Associated		
			Tourism related		
			Infrastructure for		
			Development of		
			Tehri Lake &		
			Surroundings as		
			New Destination-		
			District Tehri,		
			Uttarakhand		
7	Desert	Rajasthan	Development of	2015-	63.96
	Circuit	,	Sambhar Lake	16	-
			Town and Other		
<u> </u>		1			

8	Tribal Circuit	Nagaland	Destinations under Desert Circuit in Swadesh Darshan Scheme Development of Tribal Circuit Peren –Kohima-	2015- 16	97.36
		Total	Wokha, Nagaland		582.40

The State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15 and 2015-16 (till 24.11.2015).

(Rs. in Crore)

		(RS. In Crore)
Name of the State & project	Year	Amount Sanctioned
BIHAR		
Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.29
UTTAR PRADESH		
Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	14.93
Centre at Vrindavan, Distt. Mathura	2014-15	9.36
Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi-Prachi River front at Deuli under Mega Circuit	2014-15	50.00
PUNJAB		
Development of Karuna Sagar Valmiki Sthal at Amritsar	2015-16	6.45
RAJASTHAN		
Integrated Development of Pushkar/Ajmer	2015-16	40.44
Grand Total		125.47
	BIHAR Development of basic facilities at Vishnupad temple, Gaya, Bihar UTTAR PRADESH Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II) Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura ODISHA Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit PUNJAB Development of Karuna Sagar Valmiki Sthal at Amritsar RAJASTHAN Integrated Development of Pushkar/Ajmer	BIHAR Development of basic facilities at Vishnupad temple, Gaya, Bihar UTTAR PRADESH Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II) Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura ODISHA Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit PUNJAB Development of Karuna Sagar 2015-16 Valmiki Sthal at Amritsar RAJASTHAN Integrated Development of 2015-16 Pushkar/Ajmer
